

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE, (NORTH) ROHINI COURTS,  
DELHI

To,

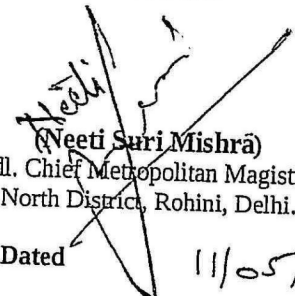
The Director General (Prisons)  
Central Jail Tihar, Delhi

Sub:- Provision of linkage of Video Conferencing of forthcoming Summer Vacation 2023.

Sir,

Please note that in the forthcoming Summer Vacation 2023 w.e.f 12.06.2023 to 21.06.2023 (both days inclusive), the work of extension of Remand/ Ruhnumai of UTPs shall be done through Video Conferencing by the Duty Magistrate in North District, Rohini Court, Complex, New Delhi.

In view of the aforesaid kindly ensure that linkage of Video Conferencing in the Summer Vacation-2023, would function properly in North District, Rohini Court, Complex, Delhi for extension of Remand/ Ruhnumai of UTPs.

  
(Neeti Suri Mishra)  
Addl. Chief Metropolitan Magistrate  
North District, Rohini, Delhi.

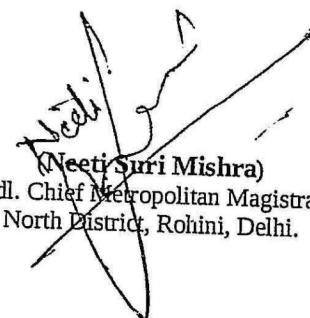
No. 14363-14430 /CMM/ Summer Vac./Rohini//North/2023/Delhi

Dated

11/05/2023

Copy forwarded for information and necessary action to :

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The Ld. Principal Distirct & Sessions Judges, All Districts, Delhi/New Delhi.
3. The Ld. Principal Distirct & Sessions Judge, North-District, Delhi/New Delhi
4. The Chief Metropolitan Magistrate, All Districts, Delhi/New Delhi.
5. All Ld. MMs, North District, Rohini Courts, Delhi.
6. The Officer Incharge, Pool Car, Rohini Courts, North District, New Delhi.
7. The Secretary, Delhi Legal Aid, North District, Rohini Courts.
8. The Director of Prosecution, North, Delhi.
9. The A.O. Judicial, Office of the Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
10. In-Charge Nazarat Branch, Filing, Rohini Courts, Delhi.
11. The D.C.Ps. Outer, North-West & Rohini, Delhi.
12. The Supdt. Tihar Jail, Rohini Jail & Mandoli Jail Delhi.
13. The Incharge Lock-up, Rohini Courts, Delhi.
14. The Ld. Secretary, DLSA, North District, Delhi.
15. The Controlling Officer, Pool-Car, Rohini Courts, Delhi.
16. Website Committee, Rohini Courts, Delhi.
17. The Care Taker, Rohini Courts, Delhi.
18. Notice Board.
19. The Secretary, Bar Association, THC, PHC, Rohini, KKD & Dwarka Courts, Saket, RACC Courts, Delhi
20. The Supdt. Jail, New Delhi /Lock-up Incharge, Rohini District, Delhi
21. District Court Web-site Committee, Tis Hazari, Court, Delhi
22. I.G. (Prison), Tihar Jail, Delhi
23. For Uploading on LAYERS.
24. For Uploading on centralized web- site through LAYERS.
25. Office File.

  
(Neeti Suri Mishra)  
Addl. Chief Metropolitan Magistrate  
North District, Rohini, Delhi.